

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.5530
TO BE ANSWERED ON 26TH JULY, 2019**

COMPREHENSIVE DRUG MONITORING SYSTEM

5530. DR. G. RANJITH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it has come to the notice of his Ministry about the introduction of Comprehensive Drug Monitoring System in Andhra Pradesh to link Aadhaar with doctors and pharmacies to weed out quacks and generate e-prescriptions and if so, the details thereof;
- (b) whether the Government has studied the same to replicate in other States; and
- (c) if so, the details thereof and the steps taken so far in this direction?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): As per the information received from the Drug Control Administration of the State of Andhra Pradesh, Comprehensive Drug Monitoring System (CDMS) is not introduced in the State of Andhra Pradesh.

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